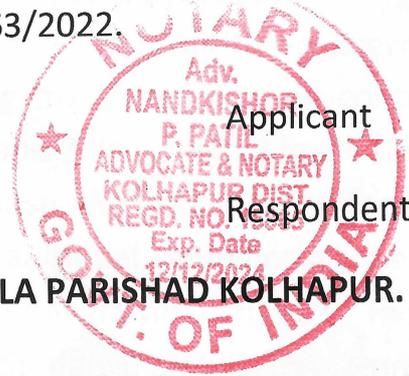


BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
Original Application No.563/2022.

Vrinda Basu

Versus

State of Maharashtra



AFFIDAVIT-IN REPLY ON BEHALF OF THE ZILLA PARISHAD KOLHAPUR.

I Mr. Santosh Patil (I.A.S.) Age-50, Occupation- Service working as Chief Executive Officer in Zilla Parishad Kolhapur, do hereby states on solemn affirmation as under.

1. I say that I am authorized by Zilla Parishad, Kolhapur to give progress report. I say that I have perused order passed by Hon'ble National Green Tribunal, Principal Bench, New Delhi dated 01.03.2023 in original application No.563/2022 and I have understood the contents of same. I say that I am filing progress report on the basis of record available with the office of Zilla Parishad Kolhapur.
2. Progress report on behalf of the Zilla Parishad Kolhapur.

National Green Tribunal- Original Application No 563/2022

In Kolhapur district there are 171 villages situated in the basin of the river Panchganga. Among them 82 villages are not responsible for river pollution as their liquid waste do not reach to the river.

As per the field visit report of the Deputy Engineers, Rural Water Supply, sub divisions; 89 villages waste water liquidated into the river; and taking into consideration the population of 2022 calculated for Jal Jivan Mission and 40 LPCD water supply, the liquid waste generated and gets liquidated into river. To control the river pollution at village level, Zilla Parishad, Kolhapur is taking following measures:

A) Traditional and Temporary measures:

Grampanchayats have Constitutional status by the virtue of Article 40 of the Constitution of India and they perform their duties as per the provisions in Maharashtra grampanchayat Act 1958. This status enables them to raise funds for the function as unit of independent and separate self-government. The directions of the Hon'ble High Court, Mumbai, 183/2012 regarding the

effective execution for prevention and remedial measures for protection of Panchaganga River are obligatory to all the grampanchayats. For this Zilla Parishad Kolhapur guides, monitors and takes follow up of all the concerned grampanchayats to perform their duties regarding the river pollution control. Because of insufficient funds at Grampanchayat and Zilla Parishad level, there are continuous efforts for fund raising for the cause. Without waiting for the funds for permanent solutions, some local and traditional remedies are being done annually by the Zilla Parishad and concerned grampanchayats. Those include Vanrai dams, public percolation pits, check- dams, stabilisation ponds, reuse for agriculture purpose, and also planting some plants like Canna indica, Taro in the discharge and settling area.

B) Eco Friendly Ganesh Utsav:

Sr No	Year	Household Level Ganesh Idols	Community level Ganesh Idols	Total Ganesh Idols	Nirmalya	
					Ghantagadis	Tractor trolleys
1	2015	1,82,442	0	1,82,442	0	916
2	2016	2,35,889	0	2,35,889	0	1,322
3	2017	2,46,942	0	2,46,942	192	1,148
4	2018	2,68,144	798	2,68,942	260	1,100
5	2019	2,33,950	2,969	2,36,919	246	1,245
6	2020	2,31,544	5,861	2,37,405	194	1,123
7	2021	2,42,191	3,046	2,45,237	289	1,460
8	2022	2,71,449	2,590	2,74,039	575	1,251
9	2023	2,79,723	2,810	2,82,533	214	1,424
	Total	21,92,274	18,074	22,10,348	1,970	10,989

Since 2015, Eco-friendly Ganesh festival activities have been implemented by Zilla Parishad, Kolhapur. Through this initiative, 22,10,348 Ganesh idols and approximately 3495 M.T. of Nirmalya was disposed off in a ecofriendly way and by doing so, avoided direct immersion of it in river which may cause river water pollution.

C) Swachh Bharat Mission (Gramin)-II:

In 89 villages responsible for Panchganga River pollution, Out of 50 villages with a population of greater than 5000, DPR of 23 villages have been completed and the process for preparing DPRs for remaining villages is underway. Also, out of 39 villages with a population of less than 5000, DPR of

26 villages have been completed and administrative approvals have been completed.

In remaining 82 villages in Panchganga river basin which are not directly responsible for pollution, Out of 82 villages, 21 villages with a population of greater than 5000, DPR of 14 villages have been completed and the process for preparing DPRs for remaining villages is underway. Also, Out of 67 villages with a population of less than 5000, DPR of 48 villages have been completed and administrative approvals have been completed.

But for the effective and permanent solution, the use of modern technology becomes inevitable, for which we are following up for funds to various departments of Government. The details runs as follows:

D) Maharashtra Pollution Control Board approved cluster:

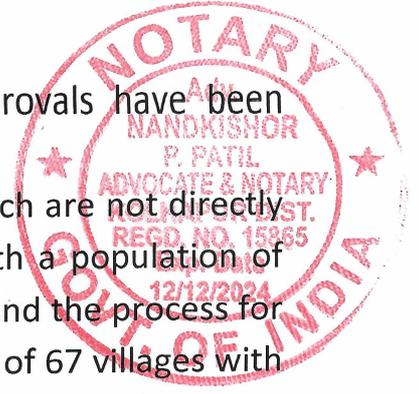
Efforts have also been made to receive adequate technical & financial assistance from concerned government and other agencies. A proposal was submitted to Maharashtra Pollution Control Board, Maharashtra to provide financial assistance to selective gram panchayats on the bank of river Panchganga. The MPCB, as per the letter No. MPCB/JD(WPC)/B-201208-FTS-0254 Dt.08.12.2020, has taken a decision to provide the maximum fund of Rs.7.50 crore for sewage management of 5 clusters on soft loan basis and rupees Rs.10.00 lakh for DPR preparation for 5 clusters but yet to be received.

Another proposal for financial assistance to 4 more villages (Tardal, Khotwadi, Korachi Tal. Hatkangale & Yadrav Tal. Shirol) is submitted to MPCB on 22.02.2021.

E) A memorandum of understanding:

For the technical support, a memorandum of understanding has been signed by Zilla Parishad, Kolhapur with Department of Technology, Shivaji University, Kolhapur and KIT's College of Engineering, Kolhapur.

KIT's College of Engineering, Kolhapur have prepared the DPR for sewage management of Uchgaon grampanchayat, Taluka Karveer on primary basis. This DPR of Rs.15,69,31,380/- have been submitted to Chief Engineer, M.J.P. Pune on 08.08.2022 for technical approval which is awaited. Also as per this DPR the proposal for extra funds amounting to 7910.15 lakh (expected to be Rs. 1669 per person) for 5 clusters has been submitted to MPCB letter no J.No.Kojip/Grapapu/Kavi-6/636/2022 dated 30.05.2022.



The process of DPR preparation for grampanchayat Kalamba-Pachgaon, Taluka Karveer is under process by the Department of Technology, Shivaji University, Kolhapur.

F) Fund request proposal for sewage treatment plant of 89 villages:

To expedite the process, on the basis of the above said DPR and expecting the projected population of 89 villages after 30 years with 55 L.P.C.D. water supply a proposal of Rs.252.71 crore for the sewage treatment plants of 89 villages situated on the bank of Panchganga river has been submitted to the Water supply & Sanitation Department, Govt of Maharashtra & Ministry of Jal shakti, Department of Water supply & Sanitation, Govt of India on dt.21.02.2023 on the basis of DPR prepared by KIT's College of Engineering, Kolhapur.

G) Appointment of I.I.T.Mumbai:

To provide adequate technical assistance, Indian Institute of Technology, Mumbai has been appointed for the preparation of DPR for sewage management in above villages. The preliminary survey of 89 villages in the first phase has been completed through the said organization. For preparation of survey report, the provision of Rs. 25.00 lakh has been made in 2023.24 through Zilla Parishad cess fund. After detailed survey reports completion, DPR preparation will be done by Competent agency.

As mentioned above, Zilla Parishad Kolhapur is trying with all means to treat the liquid waste. To treat the liquid waste water generating in the 89 villages and to establish permanent liquid waste management plants for next 30 years, which will cost around Rs.252.71 crore; Zilla Parishad or Grampanchayats are unable to bear such a huge financial burden; so we have sent fund demand proposals (Water supply & Sanitation Department, Govt of Maharashtra & Ministry of Jal shakti, Department of Water supply & Sanitation, Govt of India) There is continuous follow up for funds to the Government.

Hence this affidavit filed, I say that whatever is stated in above affidavit is true and correct to my knowledge and belief.

Solemnly affirmed at Kolhapur.

This 04.01.2024.

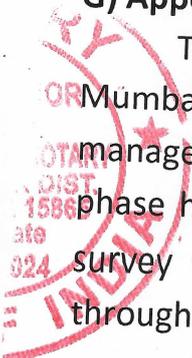
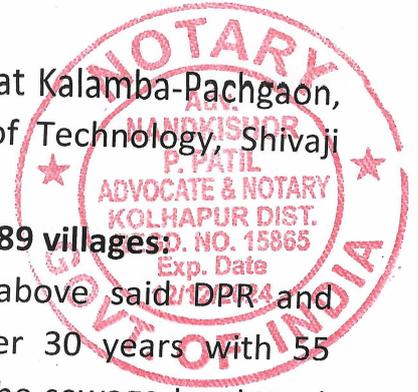
I know deponent

Deponent.

Santosh Patil.

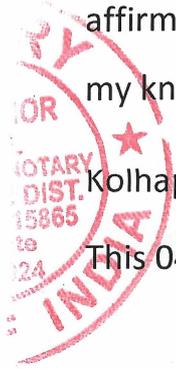
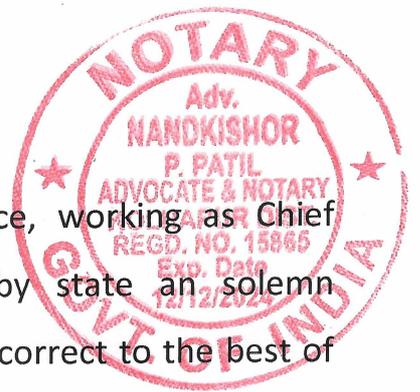
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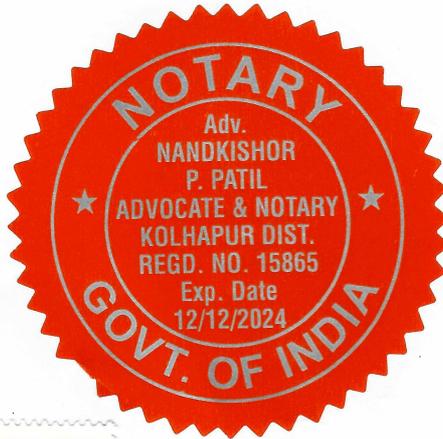
Verification

I Mr. Santosh Patil (I.A.S.) Age-50, Occupation- Service, working as Chief Executive Officer in Zilla Parishad Kolhapur do hereby state an solemn affirmation that what is stated herein above is true and correct to the best of my knowledge and belief and I believe the same by true.



Kolhapur

This 04.01.2024.



Deponent.

Santosh Patil
Santosh Patil.



SOLEMNLY affirmed before me
by Mr. Santosh Patil (z.p. Kolhapur)
Who is identified before me
by self.
Whom I personally know
This 25th Jan. 2024

9 JAN 2024

BEFOR ME

Gur 9/1/2024

Adv. NANDKISHOR P. PATIL
(B.S.L.,LL.B.)

Advocate & Notary
Off.- 2787, 'C' Ward, Near Juna Budhwar Peth Talin
Kolhapur. Mob. 9822334666, 8208365000

Notary Regi. Sr. No.

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2024

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